

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

20

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL, HELD ON 1.10.2020 AT 10.30 AM. THROUGH VIDEO CONFERENCING:

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/602/2019 IN
PETITION NUMBER : CP/1385/IB/2018
NAME OF THE PETITIONER(S) : REVATHI S RAGHUNATHAN (RP)
(GOKULA KANNAN BENEFIT FUND LTD)
NAME OF THE RESPONDENTS : P.SAKTHIVEL
UNDER SECTION : Sec 66 OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE

REPRESENTATION BY WHOM

ORDER

Due to administrative reasons, post this matter on 18.11.2020.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

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